

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

14. M.A. 260/2020  
IN  
C.P. 233/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.03.2021**

NAME OF THE PARTIES: HSL Holdings S.A.R.L.

V/s

Klopman India Pvt. Ltd. & Ors

SECTION 59, 62, 100, 241, 242, 244 & 246 OF COMPANIES ACT, 2013

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**ORDER**

Mr. Nutash Totwal, counsel appearing for the petitioner is present through virtual hearing. None appeared for respondent. Counsel appearing for the petitioner has filed service affidavit. Respondent is called absent. Respondent is set ex-parte. List this matter on 10.05.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)